

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 218
CP No. (IB)- 13/9/JPR/2020
Under Section 9 of IBC, 2016

In the matter of:

Varaha Infra Ltd.

... Operational Creditor

Versus

Lakecity Infrastructure Pvt. Ltd.

... Corporate Debtor

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Financial Creditor : Yatin Sachdeva, Adv.
For the Corporate Debtor : Aditya Sharma, Adv.

ORDER

Heard Mr. Yatin Sachdeva, Adv. appearing on behalf of the Petitioner. Mr. Aditya Sharma, Adv. appearing on behalf of Mr. Sandeep Taneja, Adv. for the Respondent. It is submitted by both the learned counsels that settlement talks are on final stage. On the request of both the counsels, list the matter on 29.05.2024.


Sdr

(Rajeev Mehrotra)
Technical Member


Sdr

(Deep Chandra Joshi)
Judicial Member

April 30, 2024